

IN THE NATIONAL GREEN TRIBUNAL AT SOUTHERN ZONE BENCH AT CHENNAI

O.A. 38 OF 2022

Poola Suresh ... Petitioner

Vs

Ministry of Environmental Forest and Climate
Change and others ... Respondents

INDEX TO TYPED SET OF PAPERS

S.No.	Date	Description	Page No
1	03.07.2018	Order of the District Revenue Officer	1-2
2	09.02.2021	Letter from Asst. Divisional Engineer to Divisional Engineer	3
3	25.09.2021	Letter from 3 rd Respondent to District Forest Officer	4
4	16.04.2022	Letter from the 3 rd Respondent to the Divisional Forest Officer	5

DATED AT CHENNAI ON THIS THE 3RD DAY OF JANUARY 2023



COUNSEL FOR 3RD RESPONDENT

(1)

File No.REV-CSEC0MIS(RAIL)/2/2018-DYTAH(NA)-REVCTTR

Roc C1/ REV-CSEC0MIS(RAIL)/2/2018 Dt. 03/07/2018

Collector's Office, Chittoor

PROCEEDINGS

Sub: Railways – Chittoor District – Closure of Railway Level crossings by constructing limited height Sub way's/ RUB s/ ROB's - Report received from the Revenue Divisional Officer, Tirupati & Chittoor – Orders – Issued.

- Read: 1. Asst. Divisional Engineer, South Central Railway, Pakala Lr.No.PAK/19/L.C Closure, received to C – Section on 19.05.2018
2. Asst. Divisional Engineer, South Central Railway, Pakala Lr.No.PAK/19/L.C Closure, received to C – Section on 19.05.2018
3. Revenue Divisional Officer, Tirupati, Lr. Roc.E/2099/2017 Dt. 21.06.2018 received to this office on 26.06.2018.
4. Revenue Divisional Officer, Chittoor Lr. Roc. H/2426/2018 Dt.12.06.2018 received to C – Section on 27.06.2018.

&&&&

ORDER:

In the 1st and 2nd read above, the Assistant Divisional Engineer, South Central Railway, Pakala has informed that as part of smart city programme the municipal authorities of Tirupati are developing Tirupati Town as Smart city and requested the following Level Crossing gates, exist within Tirupati Town limits are causing Traffic congestion and delay in reaching destination to road users. Further, the Assistant Divisional Engineer, South Central Railway, Pakala has requested to accord permission to close the following Level Crossings after constructing Road under / Road over bridge. Also between Katpadi – Tirupati section existing on National / State Highways are sanctioned for construction of Road Over Bridge and informed that work is also started and being executed by Road Authorities and requested to accord permission for closure of Level Crossings after constructing Road Over Bridge.

In the read above cited, the Revenue Divisional Officer, Tirupati and Chittoor has submitted their report regarding Closure of Railway Level Crossings by constructing RUBs/ Limited height Sub way etc., for the following Railway Level Crossings existing in Chandragiri – Tirupati, Tirupati – Renigunta stations and duly construction of Road Over Bridge/ Road Under Bridge.

Tirupati Division

Sl.No	LC No	Railway KM/Post	Between stations	Date of Joint Inspection conducted	ROB/RUB
1	95	93/15-17	Chandragiri – Tirupati	09.06.2018	ROB
2	96	94/1-3	Chandragiri – Tirupati	09.06.2018	RUB
3	102	101/8-10	Chandragiri – Tirupati	02.06.2018	ROB
4	100	99/21-23	Chandragiri – Tirupati	09.06.2018	RUB
5	103	102/12-14	Chandragiri – Tirupati	02.06.2018	RUB
6	104	93/21-23	Tirupati – Yard	02.06.2018	RUB
7	107	90/23-25	Tirupati – Renigunta	02.06.2018	RUB
8	108	89/17-19	Tirupati – Renigunta	02.06.2018	RUB
9	109	87/11-13	Tirupati – Renigunta	02.06.2018	RUB
10	110	86/3-5	Tirupati – Renigunta	02.06.2018	RUB

file
13/7/18



सहायक मंडल इंजीनियर
Asst. Div. Engineer
द.म. रेलवे / S.C. Railway
तिरुपति/TIRUPATI

13/07/18

The Revenue Divisional Officer, Tirupati in the reference above cited has reported that the Tahsildar, Tirupati Urban / Chandragiri/ Tirupati Rural and Renigunta have submitted their reports stating that the above proposed Level crossing gates were inspected along with the Railway authorities and recommended for closure of the proposed Level Crossing gates duly provision of Road Under Bridge (RUB) with single lane and with cement concrete road in the RUB of 5 metre height and 5 metre width should be constructed and also the drainage system needs to be developed that no water stagnation in rainy season and Solar lights should be given on approaches of RUB to facilitate night road users convenience and the work to be done by the Railway Authorities with their funds.

In the reference 2nd cited above, the Revenue Divisional Officer, Chittoor has submitted a report on Railway level crossing No.52 Railway Km. 10/1-3 between Ramapuram – Katpadi stations of Katpadi – Tirupati section as detailed below:

Chittoor Division

Sl.No	LC No.	Railway Km/Post	Road Km.	Between stations	National / State Highway
1	52	10/1-3	134/8 of NH-04	Ramapuram – Katpadi	National

In view of the above, permission is accorded to the Railway Authorities for closure of the above all Railway level crossings only after construction of Road Under Bridges (RUBs)/ Road Over Bridges (ROBs) as detailed above, with the specific recommendations reported by the Revenue Divisional Officer, Tirupati and Chittoor, without causing any inconvenience to the general public and permission for closure of all the above level crossings will be issued after completion of Road Under Bridges (RUBs)/ Road Over Bridges (ROBs) as proposed by the Railway Authorities with their funds.

Further, it is informed that, the Assistant Divisional Engineer, South Central Railway, Pakala is requested to apply for permanent closure of the above Level crossings after completion of the above proposed Road Under Bridges (RUBs)/ Road Over Bridges (ROBs) at the above locations along with the inspection report of the concerned Tahsildar for taking further action in the matter.

(Under the Note Orders of the District Collector, Chittoor)

G GANGADHARA GOUD
DISTRICT REVENUE OFFICER
Chittoor

To
The Assistant Divisional Engineer, Southern Central Railway, Pakala, Chittoor District.
Copy to the Revenue Divisional Officer, Tirupati
Copy to the Revenue Divisional Officer, Chittoor
Copy to the Assistant Divisional Engineer, South Central Railway, Pakala
Copy to the Divisional Engineer, South Central Railway, Works Branch, Guntakal, Andhra Pradesh.

Signature valid

Digitally signed by Gangadhar Swamy Gangadhara Gowd
Date: 2018.07.03 15:46:46 IST
Reason: Approved


सहायक मडल इंजीनियर
Asst. Divl. Engineer
द.म. रेलवे / S.C. Railway
तिरुपति/TIRUPATI

SOUTH CENTRAL RAILWAY

3

No. TPTY/RUB/96

Office of the
Asst. Divl. Engineer
Tirupati. Date: 25-09-2021

To:
District Forest Officer
Tirumala Tirupati Devasthanam
Tirupati

Sub: Name of work: C-11 Division: TPTY APD section Proposed: construction of Road under Bridge No. 127A & 140A(subway) of size 2x5.00x500m RCC box in lieu of LC No.96 & 100 at Km 97/4-5 & 99/7-8 bet. CGI-TPTY stations by cut and cover method

Ref: G/W/496/1C/West/0905 dtd: 25/11/2020

<<<<>>>>

The construction of RUB in lieu of LC No: 96 (Srivarimetlu) is in progress. The Casting of boxes is completed, now we planning launching of boxes at LC gate and construction of approach roads with ramps is also planned to execute simultaneously.

In this connection, live trees are existing along the approach roads of Level crossing No: 96. These live trees are required to be removed for excavation of earth of approach road and to construct retaining walls to RUB.

Hence please arrange to remove these live trees existing along the both side approach roads of Level crossing gate No 96 for a length of 100m from level crossing gate.



P.S.N.Seshu
Asst.Divl.Engineer
Tirupati
Ph. 9701374219

Copy to: SSE/W/PAK: information and necessary action



सहायक मंडल इंजीनियर
Asst. Divl. Engineer
द.म. रेलवे / S.C. Railway
तिरुपति/TIRUPATI

(4)

SOUTH CENTRAL RAILWAY

No: TPTY/RUB/96

Office of the
Asst. Divl. Engineer
Tirupati, Date: 09-02-2021

To *Divisional*
~~District~~ Forest Officer
Tirumala Tirupati Devasthanam
Tirupati

Sub: Name of work: GTL Division: TPTY-KPD section: Proposed construction of Road under Bridge No. 127A & 140A(subway) of size 2x5.00x500m RCC box in lieu of LC No.96 & 100 at Km 97/4-5 & 99/7-8 bet. CGI-TPTY stations by cut and cover method

Ref: 1. G/W/496/TC/West/0905 dtd: 25/11/2020
2. This office even NO. Letter dated 25.09.2021

<<<<<>>>>

The construction of RUB in lieu of LC No: 96 (Srivarimettu) is in progress. The Casting of boxes is completed, now we planning launching of boxes at LC gate and construction of approach roads with ramps is also planned to execute simultaneously.

In this connection, live trees are existing along the approach roads of Level crossing No. 96. These live trees are required to be removed for construct retaining walls to RUB and approach roads.

Hence please arrange to remove these live trees existing along the both side approach roads of Level crossing gate No 96 for a length of 100m on both sides from level crossing gate.

Received
[Signature]
25/02/2021

Copy to: SSE/W/PAK: information and necessary action

[Signature]

P.S.N.Seshu
Asst.Divl.Engineer
Tirupati

Ph. 9701374219

सहायक मंडल इंजीनियर
Asst. Divl. Engineer
द.म. रेलवे / S.C. Railway
तिरुपति/TIRUPATI

[Signature]

सहायक मंडल इंजीनियर
Asst. Divl. Engineer
द.म. रेलवे / S.C. Railway
तिरुपति/TIRUPATI

SOUTH CENTRAL RAILWAY

5

No: TPTY/RUB/96

Office of the
Asst. Divl. Engineer
Tirupati, Date: 16-04-2022

To
Divisional Forest Officer
WLM Division
Kapilatheertham
Tirupati

Sub: Name of work: GTL Division: TPTY-KPD section; Proposed construction of Road under Bridge No. 127A & 140A(subway) of size 2x5.00x500m RCC box in lieu of LC No.96 & 100 at Km 97/4-5 & 99/7-8 bet. CGI-TPTY stations by cut and cover method

Ref: 1. G/W/496/TC/West/0905 dtd: 25/11/2020
2. This office even NO. Letter to DFO/TTD/TPTY dated 25.09.2021 & 09.02.2022

<<<<<>>>>

The construction of RUB in lieu of LC No: 96 (Srivarimettu) is in progress. The Casting of boxes is completed, now we planning launching of boxes at LC gate and construction of approach roads with ramps is also planned to execute simultaneously.

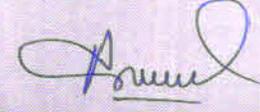
In this connection, live trees are existing along the approach roads of Level crossing No. 96. These live trees are required to be removed for construct retaining walls to RUB and approach roads. In this connection we approached DFO/TTD/Tirupati and processed. Now it comes to our notice that, it come in to your jurisdiction.

Hence please arrange to remove these live trees existing along the both side approach roads of Level crossing gate No 96 for a length of 100m on both sides from level crossing gate.



P.S.N.Seshu
Asst.Divl.Engineer
Tirupati
सहायक मडल ईजीनियर
Asst.Divl.Engineer
द.म. रेलवे / S.C. Railwa
तिरुपति/TIRUPATI

Copy to: DEN/West/GTL for kind information
SSE/W/PAK: information and necessary action



सहायक मडल ईजीनियर
Asst. Divl. Engineer
द.म. रेलवे / S.C. Railway
तिरुपति/TIRUPATI

DIVISIONAL FOREST OFFICER
TIRUPATI
16 APR 2022

**IN THE NATIONAL GREEN TRIBUNAL
AT SOUTHERN ZONE BENCH AT
CHENNAI**

O.A. 38 OF 2022

VT.

Poola Suresh

... Petitioner

Vs

Ministry of Environmental Forest and
Climate Change and others

.... Respondents

INDEX TO TYPED SET OF PAPERS

S.JANARTHANAM
SENIOR PANEL CENTRAL GOVT.
COUNSEL
COUNSEL FOR 3RD RESPONDENT
9444088828